

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 93 OF 2015 & IA NO. 141 OF 2015**  
**APPEAL NOS. 44 & 60 OF 2015**  
**APPEAL NOS. 299 & 300 OF 2014**  
**APPEAL NOS. 294 & 295 OF 2014**  
**APPEAL NO. 248 OF 2014 & IA NO. 407 OF 2014**  
**APPEAL NO. 249 OF 2014 & IA NO. 408 OF 2014**  
**APPEAL NOS. 5, 35, 36, 37, 38, 39, 40, 262 OF 2015**  
**APPEAL NO. 248 OF 2015 & APPEAL NO. 249 OF 2015**  
**APPEAL NO. 249 OF 2016**  
**APPEAL NO.265 OF 2016 & IA NO. 553 OF 2016**

**Dated: 31<sup>st</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL No. 93 of 2015 & IA No. 141 of 2015**

**In the matter of:-**

**M/s. G.R. Sponge and Power Ltd. & Anr. ....Appellant (s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory Commission & Anr. ....Respondent (s)**

Counsel for the Appellant(s) : Mr. Paramhans for  
Mr. Aashish Anand Bernard

Counsel for the Respondent(s) : Mr. Anand K.Ganesan  
Ms. Swapna Seshadri for R.1

**APPEAL NO. 44 & 60 OF 2015**

**M/s. API Ispat & Powertech Pvt. Ltd. ....Appellant (s)**

**Vs.**

**Chhattisgarh State Power Distribution Co. Ltd. & Anr. ....Respondent (s)**

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. K.Gopal Choudary for R.1  
 Mr. Anand K.Ganesan  
 Ms. Swapna Seshadri for R.2

**APPEAL NO. 299 & 300 OF 2014**

**In the matter of:-**

**M/s. Salasar Steel and Power Ltd. ....Appellant (s)**  
**Vs.**  
**Chhattisgarh State Power Distribution Co. Ltd. & Anr. ....Respondent (s)**

Counsel for the Appellant(s) : Mr. Buddy A.Ranganadhan  
 Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. K.Gopal Choudary for R.1  
 Mr. Anand K.Ganesan  
 Ms. Swapna Seshadri for R.2

**APPEAL Nos. 294 & 295 OF 2014**  
**APPEAL No 248 OF 2014 & IA No. 407 OF 2014**  
**APPEAL No. 249 OF 2014 & IA No. 408 OF 2014**  
**APPEAL No. 5, 35, 36, 37, 38, 39, 40 & 262 OF 2015**

**Chhattisgarh State Power Distribution Co. Ltd. ....Appellant (s)**  
**Vs.**  
**Chhattisgarh State Electricity Regulatory Commission & Anr. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. Anand K.Ganesan  
 Ms. Swapna Seshadri for R.1

Mr. Raunak Jain for R-2  
 (A.Nos. 294/14,295/14,248/14, 249/14,  
 05/15,37/15,38/15 & 262/15)

Mr. Paramhans for  
 Mr. Ashish Anand Bernad for R-2 (in  
 A.No. 35/15,39/15 & 40/15)

**APPEAL No. 248 OF 2015**

**In the matter of:-**

**SKS Ispat & Power Ltd. ....Appellant (s)**

**Vs.**

**Chhattisgarh State Power Distribution Co. Ltd. & Anr. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Paramhans for  
Mr. Aashish Anand Bernard

Counsel for the Respondent(s) : Mr. K. Gopal Chaudary for R-1

**APPEAL No. 249 OF 2015**

**In the matter of:-**

**Chhattisgarh State Power Distribution Co. Ltd. ....Appellant (s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory Commission & Anr. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Gopal Choudary

Counsel for the Respondent(s) : Mr. Paramhans for  
Mr. Aashish Anand Bernard for R-2

**APPEAL NO. 249 OF 2016**

**Godawari Power & Ispat Ltd. ....Appellant (s)**

**Vs.**

**Chhattisgarh State Power Distribution Co. Ltd. & Anr. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. K.Gopal Choudary for R.1  
Mr. Arvind Banerjee (Rep.)

**Appeal No. 265 of 2016 & IA No. 553 of 2016**

**Chhattisgarh State Power Distribution Co. Ltd. & .... Appellant (s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory Commission & Anr. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. K.Gopal Choudary  
Mr. Arvind Banerjee (Rep.)

Counsel for the Respondent(s) : Mr. Ravi Sharma for R.1  
Mr. Raunak Jain for R-2

**ORDER**

Mr. Paramhans holding for Mr. Aashish Anand Bernard, learned counsel for the appellant in Appeal Nos. 93 & 248 of 2015 states that he is adopting the arguments of Mr. Gopal Choudary who appears for the appellant in other matters of this batch.

We have heard learned counsel for the parties.

List these matters for further hearing on **01.08.2017.**

**(I. J. Kapoor)**  
**Technical Member**  
mk/vt

**(Justice Ranjana P. Desai)**  
**Chairperson**